

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-220(ND)/2017

IN THE MATTER OF:

M/s. Explo Media (P) Limited

.. PETITIONER

Vs.

M/s. Ambience Private Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 31.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Avadh Kaushik, Advocate

For the Respondents

: Mr. PK Agrawal, Advocate

Ms. Mercy Hussain, Advocate

Ms. Tannya Sharma, Advocate

ORDER

Learned Counsel for the parties are present. It is represented that despite the best efforts, no settlement between the parties could be arrived at.

Taking into consideration the above, order is reserved.

*Sd/-*

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
31.8.2017